

**THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH
(through web-based video conferencing platform)**

**Item No. 31
IA (CA) No. 263/2022
And
CP No. 50/Chd/Pb/2022**

**Under Section 252(3) of the
Companies Act, 2013 and Rule 11
of NCLT Rules, 2016**

In the matter of:-

Enterprise Business Solutions Pvt. Ltd. ...Petitioner

Vs.

Registrar of Companies,
Chandigarh ...Respondent

Present through Video Conferencing:

Mr. Mohit Yadav, Advocate for the petitioner.

Compliance affidavit has been filed by petitioner vide Diary No. 00323/3 dated 27.09.2022 in main petition. The same is taken on record. List on 01.12.2022 for consideration.

Sd/-
(Subrata Kumar Dash)
Member (Technical)

Sd/-
(Harnam Singh Thakur)
Member (Judicial)

November 15, 2022
YP